



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

27.11.2020

C.P.C/350/61/2020

GOPAL CHANDRA KARMAKAR

O.A./350/1391/2016

-V/S-

M.A./350/228/2020

MR SUDHIR SRIVASTAVA

ITEM NO:31

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. K. Chatterjee

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the alleged contemnors is present and submits that he has preferred this M.A 228/2020, seeking extension of time to comply with the Tribunal's order.</p> <p>Accordingly, further 3 months is allowed to comply with our directions. M.A 228/2020 stands disposed of.</p> <p>List on 08.01.2021.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>